

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3595  
ANSWERED ON:25.08.2006  
HARASSMENT BY DDA  
Mcleod Smt. Ingrid

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether it has come to the notice of the Government that DDA officials often cause gross harassment to applicants and allottees of DDA Flats; and

(b) if so, the steps proposed to be taken by the Government to stop harassment and evolve a transparent mode of allotment of a flat to successful applicants?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAYMAKEN )

(a)&(b): Information is being collected and will be laid on the Table of the Sabha.